

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. CPC. 113/1999
(O.A.724/1997)

Present : Hon'ble Mr. B. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

PIJUSH BANERJEE

VS.

R.N. MALHOTRA (S.E.R.L.Y.) & ANR.

For the applicant : None

For the respondents: Mr. K. Sarker, counsel

Heard on : 13.4.2000

Order on : 13.4.2000

ORDER

B. Purkayastha, J.M.

Heard ld. counsel for the alleged contemners, Mr. K. Sarker.

1. ld. counsel for the applicant is absent, but the applicant appears personally and submits that his advocate could not come before this Tribunal due to illness.

2. ld. counsel for the contemners, Mr. K. Sarker submits that the respondents have passed the order of reinstatement in favour of the applicant within the stipulated period on 5.1.2000 but they have wrongly calculated the amount to be paid to the applicant and in this matter they have filed one M.A. bearing No.213/2000 before this Tribunal in respect of/calculation of Rs.4,53,999/-.

3. In view of the above, we find that the respondents have substantially complied with the order of this Tribunal passed in O.A.No.724 of 1997 on 17.9.99. But since the respondents have filed one M.A. bearing No.213/2000 in respect of calculation of the amount payable to the applicant, we are

passing an interim order directing the alleged contemners to pay the balance amount of Rs.3,12,126/- after deducting Rs.1,41,873/- (i.e the excess amount which has been wrongly calculated according to the respondents) to the applicant within 7 days from the date of communication of this order and the applicant is directed to receive the said amount from the office. The applicant is given the liberty to file a fresh application, if he is aggrieved in the matter of the calculation of the amount payable to him by the respondents. With these observations, the CPC stands disposed of. The M.A.No.213/2000 would be heard on 20.7.2000. The applicant is also directed to file reply to the M.A. before that date.

4. No order is passed as to costs.

E.Swamy

MEMBER(A)

H.N.

MEMBER(J)